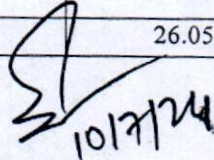


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

OFFICE ORDER

Pursuant to the recommendations of the 'Review Scrutiny Committee/Review DPC' vide its Minutes dated 10.07.2024 in terms of order dated 05.07.2024 of Hon'ble High Court of Delhi in Cont. Case (C) 127/2023 titled as "Rajeev Kumar and Ors Vs. Smt. Manju Bindra, Senior Administrative Officer, Headquarters Office of the District & Sessions Judge"; the previous orders No. 14780-14860/S&P(JJAs)/Admn.II(C)/2023 dated 17.02.2023, & No. 22222-22242/S&P(JJAs)/Admn.II(C)/2024 dated 04.04.224 are modified as under:

S. No.	Name	Father's/Spouse Name	Date of Notional Promotion
1	Rajeev Kumar	Bijender Sharma	22.08.2008
2	Bhupendra Kumar Singh	Aniruddh Singh	22.08.2008
3	Neeraj Kumar	Rameshwar Prasad	13.06.2008
4	Poornima Menon	Praveen Menon	23.04.2008
5	Annu Anthony/ Annu G Issac	Ginu Issac	24.04.2008
6	Rakesh Kotnala	Rajendra Prasad Kotnala	22.08.2008
7	Vijay Verma	Ramesh Chand	24.05.2008
8	Gaurav Rana	Shamsher Singh	22.08.2008
9	Sunil Kumar Meena	Lt. Bhagirath Prasad Meena	13.06.2008
10	Vikram Purohit	Pushkar Dutt Purohit	22.08.2008
11	Rajesh Kumar	Govind Prasad	24.04.2008
12	Sunil Dobriyal	R.D. Sharma	22.08.2008
13	Manmohan Mehra	S.S. Mehra	22.08.2008
14	Veena Rawat/Negi	J.S. Negi	22.08.2008
15	Anil Kumar	Lt. R.A. Yadav	24.05.2008
16	Hari Kishan Berwa	Prabhathi Lal	22.08.2008
17	Surya Kant Kumar	Rajendra Kumar	22.08.2008
18	Vikrant Kapoor	S.L. Kapoor	22.08.2008
19	Inderjeet Kumar	Julfi Ram	22.08.2008
20	Suresh Kumar	Lt. Dharij Ram	22.08.2008
21	Abhishek Kumar	Gandhi Giri	26.05.2008
22	Kamal Saxena	Anil Kumar Saxena	22.08.2008
23	Sudhanshu Kumar Gupta	Yogendra Kumar Gupta	03.06.2008
24	Manish Prasad	K.D. Prasad	26.05.2008
25	Gunjan Sindhwani /Gunjan Nagpal	Vikram Sindhwani	24.05.2008
26	Vikram	Suresh Chandra	26.05.2008

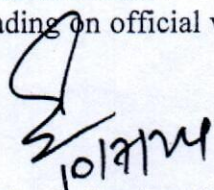

10/7/24
(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

No. 24481-520 /S&P(JJAs)/Admn.II(C)/2024 Dated, Delhi the 11 0 JUL 2024

Copy forwarded for information and necessary action to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi with request to circulate the present order for information of the officials concerned.
2. P.S. to the undersigned.
3. All the DDOs/AOs/AAOs, Accounts Branch, Delhi/New Delhi.
4. The concerned Pay & Accounts Office, Delhi through concerned Accounts Branches.
5. The Branch-In-Charge, Litigation Branch (HQs), THC, Delhi for information and further necessary action, if any.
6. The Branch-In-Charge, Recruitment Cell (HQs), THC, Delhi
7. The concerned Pay Bill Clerks, all District Courts, Delhi/New Delhi.
8. The Dealing Official, Personal File Seat, Admn.-II (C), THC, Delhi.
9. The Dealing Official, ACR Cell, THC, Delhi.
10. The Dealing Official, LAYERS Seat for uploading on LAYERS.
11. The Dealing Official, Website Committee for uploading on official website of this Court under the tab 'Employees' Corner'.


Principal District & Sessions Judge (HQs),
Tis Hazari Courts, Delhi